

Ref.IRDAI/HR/PER/221/08/2021

5th August, 2021

OFFICE ORDER

In pursuant to the Section (4)(2), Chapter II, of the Right to Information Act, 2005, a Consultative Committee on information to be uploaded as suo motu disclosure is constituted with the following members:

> Shri Deepak K Gaikwad, DGM - Chairperson Shri C S Kumar, DGM - Member Shri Prassad Rao Kalayru, DGM - Member Shri Shardul Admane, DGM - Member Smt. R Uma Maheswari, DGM - Member Shri Viswanath V, AM - Convenor

The Committee shall discharge its functions as per provisions of the Act and OM No.1/34/2013-IR dated 30th June, 2016.

Chief General Manager (Gen)

Copy to:

- 1. Chairperson's Secretariat
- 2. All Members
- 3. IT Department to place on intranet
- 4. RTI Cell